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Title: Introduction of the High Court at Calcutta (Establishment of a Permanent Bench at Murshidabad) Bill, 2010.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Calcutta at Murshidabad.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Calcutta at Murshidabad."

*The motion was adopted.*

SHRI ADHIR CHOWDHURY: I introduce the Bill.

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